

and the amount of assistance or grants received;

(b) the amount of foreign assistance received for construction and maintenance of religious places;

(c) whether a ban has been imposed on

foreign assistance or grants for construction the maintenance of religious places; and

(d) if so, since when?

THE MINISTER OF HOME AFFAIRS
(SHRI MUFTI MOHAMMAD SAYEED):

(a):—	Year	Number of Associations	Amount in crores
	1	2	3
	1987	5917	516.10
	1986	5401	438.27
	1985	5099	317.51

(b) According to the latest available figures approximately Rs. 60 crores are reported to have been received as foreign contribution for construction and repair of all religious places.

(c) No such ban has been imposed on receiving foreign contribution for construction and maintenance of religious places.

(d) Does not arise.

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) A proposal to set up a National Ports Authority is under consideration of the Government.

(b) It envisages the setting up of a Central Ports Authority to oversee and coordinate the working and functioning of the ports without detracting from the powers which the Port Managements Presently enjoy.

[Translation]

Proposal for Fundamental Changes in Management of Ports

1746. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to bring fundamental changes in management of Ports; and

(b) if so, the details thereof?

C-Dot Technology Transfer

1747. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the companies selected by C-Dot for technology transfer;

(b) the quantum of orders given and equipments if any procedure from each of these companies;

(c) whether it is also a fact that the

execution of these order has now been suspended; and

(d) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The information is

given the statement-I given below.

(b) The information is given in the statement-II given below.

(c) No, Sir.

(d) Does not arise.

STATEMENT—I

*List of C—Dot Manufacturers and their licenced products
(Y=Yes, N=No)*

S.No.	Manufacturer	128 Port		RAX/MAX II 512 P
		PBX	RAX	
1	2	3	4	5
1.	Indian Telephone Industries	Y	Y	Y
2.	W.S. Industries	Y	Y	Y
3.	Punjab Communications	Y	Y	Y
4.	Maharashtra Electronics Development Corporation	Y	Y	Y
5.	National Radio & Elect	Y	Y	Y
6.	INDCHEM Electronics	Y	Y	Y
7.	Instrumentation Ltd.	Y	Y	Y
8.	Larsen and Tourbro	Y	Y	Y

S.No.	Manufacturer	128 Port			RAX/MAX II 512 P
		PBX	RAX	RAX	
1	2	3	4	5	
9.	Bharat Electronics	N	Y	Y	
10.	Bharat Heavy Electricals	Y	Y	N	
11.	Karnataka Telecom	Y	Y	N	
12.	Kerala Electronics Dev. Corporation Ltd.	Y	Y	N	
13.	Radiant Electronics	Y	Y	N	
14.	Jammu & Kashmir Telecom	Y	Y	N	
15.	Gujarat Narmada Valley Fertilisers Co. Ltd.	Y	Y	N	
16.	United Telecom Ltd.	Y	Y	N	
17.	Continental Device India Ltd.	Y	Y	N	
18.	Arvind Mills	Y	Y	N	
19.	Asea Brown Boveri Ltd.	Y	Y	N	

S.No.	Manufacturer	128 Port			RAX/MAX II 512 P
		PBX	RAX	RAX	
1	2	3	4	5	
20.	Cosmo Communications	Y	Y	N	
21.	Rajasthan Telematics	Y	Y	N	
22.	MODI-Himachal Pradesh	Y	Y	N	
23.	Arlem Electronics	Y	Y	N	
24.	Rajasthan Communications	Y	Y	N	
25.	UPTRON India Ltd	Y	Y	N	
26.	Suraj Communication	Y	Y	N	
27.	USHA-Himachal Pradesh	Y	Y	N	
28.	BELTRON	Y	Y	N	
29.	Andrapradesh Electronics Corporation	N	Y	N	
30.	BPL Systems and Projects	N	Y	N	

S.No.	Manufacturer	128 Port			RAX/MAX II 512 P
		PBX	RAX		
1	2	3	4	5	
31.	Crompton Greaves Ltd	N	Y	N	
32.	Gujarat Communications Electronics Ltd.	N	Y	N	
33.	Telematics Systems	N	Y	N	
34.	Webel Electronics Communications Systems	N	Y	N	
35.	Assam Electronics Dev. Corporation	Y	N	N	
37.	Auto Controls (p) Ltd.	Y	N	N	
38.	Debikay Information	Y	N	N	
39.	Delt Hamlin Ltd.	Y	N	N	
40.	Essen Telecom (P) Ltd.	Y	N	N	
41.	Kalini Rail Nirmal (Engrs)	Y	N	N	
42.	L'avenir Telecoms Ltd.	Y	N	N	

S.No.	Manufacturer	128 Port			RAX/MAX II 512 P
		PBX	RAX	RAX	
1	2	3	4	5	
43.	Magnavision Electronics	Y	N	N	
44.	National Telecom	Y	N	N	
45.	Superphones India	Y	N	N	

STATEMENT—II*Quantum of orders given and equipment procured*

S.No.	Manufacturer	Equipment : 128 P RAX	
		Ordered	Supplied till 15-3-90
1	2	3	4
1.	Indian Telephone Industries	694	103
2.	W.S. Industries	100	25
3.	Punjab Communications	100	—
4.	Maharashtra Electronics Development Corporation	100	18
5.	National Radio & Elect	100	—
6.	INDCHEM Electronics	100	5
7.	Bharat Electronics	100	18
8.	Bharat Heavy Electricals	100	1
9.	Karnataka Telecom	100	15
10.	Kerala Electronics Dev. Corporation Ltd.	100	10
11.	Radiant Electronics	100	—
12.	Jammu & Kashmir Telecom	100	—

**Replacing Subsidy to Pepperwine
Farmers**

1748. SHRI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to give replanting subsidy and free fungicides to the pepperwine farmers in Idukki District of Kerala where pepperwines have been

damaged due to quickwilt, flea beetle and other fungus diseases; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). A Centrally Sponsored Integrated Programme for the Development of Spices is being implemented in Kerala. Under this programme, large scale produc-